NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

16

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP (HC)/119 & 120/2017

NAME OF THE TRASFEROR

: MCGRAW HILL EDUCATION INDIA PVT LTD

NAME OF THE TRANSFEREE

: MCGRAW HILL EDUCATION SERVICES INDIA PVT

LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. BUVANESWARI

of DANIEL & GLAIDY

ORDER

Counsel for the Petitioner present. The representative of the Official Liquidator submitted that copy of the petition along with other documents has not been made available to the Official Liquidator. Counsel for the Petitioner is directed to make available the relevant documents to the Official Liquidator for the purpose of filing report in the matter. Counsel for the Petitioner is also directed to file affidavit in relation to the service on the Regulators before the next date of hearing. Put up on 18.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-sel -

MEMBER (JUDICIAL)